

15.32-1/2 hrs.

PREVENTION OF INSULTS TO NATIONAL HONOUR (AMENDMENT) BILL*

(Substitution of New Section for Section 3)

[English]

SHRI RAMESHWAR PATIDAR (Khar-gone): I beg to move for leave to introduce a Bill to amend the Prevention of Insults to National Honour Act, 1971.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to amend the Prevention of Insult to National Honour Act, 1971."

The motion was adopted.

SHRI RAMESHWAR PATIDAR: I introduce the Bill.

15.33 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Insertion of New Article 31)

[English]

SHRI R. SURENDER REDDY (Warangal): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI R. SURENDER REDDY: I introduce the Bill.

15.33-1/2 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Articles 84 and 173)

[English]

SHRI R. SURENDER REDDY (Warangal): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI R. SURENDER REDDY: I introduce the Bill.

15.34 hrs.

EMPLOYMENT OF TEACHERS BILL*

[Translation]

SHRI MOHAN SINGH (Ferozpur): I beg to move for leave to introduce a Bill to provide for the setting up of a Board in every State for appointment of and determining conditions of service of teachers in Universities and Colleges.

[English]

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the setting up of a Board in every State for appointment of and determining conditions of service of teachers in Universities and Colleges."